

Starred Question No. 331 on the 11th August, 1960 and state:

(a) the progress made in the examination of the recommendation made at the conference of the State Inspectors-General of Police that the practice of employing students and other youths for political demonstrations should be prohibited by law; and

(b) if so, the action proposed to be taken?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) The recommendation is still under consideration.

(b) Does not arise.

**Polish Assistance for Copper Mining**

\*451. { Shri Indrajit Gupta:  
Shri Ram Krishan Gupta:  
Shri Vidya Charan Shukla:

Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Unstarred Question No. 1131 on the 20th August, 1960 and state:

(a) whether negotiations with the Polish Government regarding assistance in the development of copper mining in India have since been completed; and

(b) if so, the result thereof?

**The Minister of Mines and Oil (Shri K. D. Malaviya):** (a) No, Sir.

(b) Does not arise.

**Examination system in Higher Education**

\*452. **Shri Tangamani:** Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 694 on the 24th August, 1960 and state:

(a) whether Government have considered the recommendations of the team of American consultants on Examinations in Indian Higher Education;

(b) if so, how many States are adopting these;

(c) whether the recommendations about evaluation unit for reorientation in each University have been accepted and adopted; and

(d) if so, which are the universities?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) Yes, Sir; These recommendations have been brought to the notice of the Universities and the University Grants Commission who are concerned with their implementation.

(b) As the recommendations relate to higher education which is the realm of the Universities, the State Governments are not directly concerned with their adoption.

(c) and (d). Although the whole matter is under a comprehensive examination of the University Grants Commission, yet the initiative taken already by the Universities of Aligarh, Baroda, Punjab, Sardar Vallabhai Vidyapeeth and Shri Venkateshwara to set up examination reform units with them, have been or are likely to be assisted.

**Social Welfare Extension Projects in Kashmir**

674. **Shri D. C. Sharma:** Will the Minister of Education be pleased to state the amount of Central assistance given to Jammu and Kashmir State in 1959-60 for social welfare extension projects and for social and moral hygiene and after-care programme?

**The Minister of Information and Broadcasting (Dr. Keskar):**

Welfare Extension Projects Rs. 78,000

Social and Moral Hygiene and After-Care Programme Rs. 29,000.

**Expenditure Tax**

675. **Shri D. C. Sharma:** Will the Minister of Finance be pleased to state:

(a) the total amount of expenditure-tax assessments, collections and arrears from 1st April, 1960 to-date (State-wise); and